

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 67

**IA 24/2021 CA 96/2021 CA 111/2021 CA 338/2021 CA 396/2021 CA 403/2021
CA 459/2022 CA 479/2022 CA 80/2023 CA 210/2023 CA 95/2023 CA
123/2023 IVN.P/6/2023 CA 397/2023 CA 398/2023 IA 164/2023 IA 163/2023
CA 388/2023 CA 394/2023 CA 395/2023 CA 396/2023 CA 403/2023 CA
409/2023 in CP/3638(MB)2018**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON 04.10.2023

**NAME OF THE PARTIES: UNION OF INDIA V/s GITANJALI GEMS
LIMITED & ORS.**

Section 222(1), 242(4), 241(2), 221 of the Companies Act, 2013 & Rule

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ORDER

**CA 96/2021 CA 111/2021 CA 338/2021 CA 403/2021 CA 479/2022 CA
210/2023 CA 95/2023 CA 123/2023**

1) Ld. Counsel for the Parties are present.

2) Stand over to 20.10.2023, for further consideration and hearing.

CA 395/2023

- 1) The Applicant is the alternate Director to the Applicant in CA 394 of 2023, who is the Regular Director.
- 2) List this matter on 07.11.2023

CA 394/2023

- 1) The Applicant is the nominee of non-executive director of the Japanese investors. SFIO has filed Report in July, 2023 and finally an Application is likely to be moved within Four (4) weeks wherein SFIO shall file an Application for realising Respondents in their case as no charge has been framed against them.
- 2) Stand over to 07.11.2023, for further consideration and hearing.

CA 396/2021

Stand over to 07.11.2023, for further consideration and hearing.

CA 398/2023

- 1) The Applicant is the alternate Director to the Applicant in CA 394 of 2023, who is the Regular Director.
- 2) List this matter on 07.11.2023

CA 459/2022

Counsel for the CMA seeks time to file reply. Time granted.

List this matter on 21.11.2023.

CA 80/2023

Wrongly on board.

INVP 6/2023

Counsel for the Respondent/ILFS seeks time to file reply. Time granted.

Counsel for the ILFS is directed to file reply before the next date of hearing after duly serving the copy to the other side.

List this matter on 17.10.2023.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

